

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-48(PB)/2017
CA NO.

CORAM:

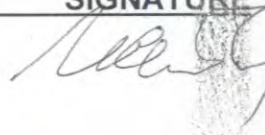

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017


NAME OF THE COMPANY: Agarwal Marketing And Services
Vs.
M/s. Max Tech Oil & Gas Services Pvt

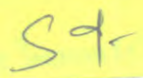
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruancy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NEERAT CHAUDHRY	ADVOCATE	APPLICANT	
2.	ASHISH VIRMAW	ADVOCATE	Respondent	

ORDER

Order reserved.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
20.04.2017